

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 41/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company: Balaji Voyage^{Rt} Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. Dharmistha Raval	Advocate	Applicant	} <u>Y. Thakore</u> ..
2.	Mr. Yuvraj Thakore	Advocate	Applicant	

ORDER

Learned Advocate Mrs. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant.

Heard learned Counsel for Applicant.

For filing further affidavit at request.

List the matter 20.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of April, 2017.